

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.08.2019

ORDER NO. 177 of 2019

Hon'ble President is pleased to partially modify the roster order no. 159 of 2019 for CESTAT, New Delhi constituting Bench as follows:

On **30.08.2019 at 10.30 am** Sri. C.L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear all the Division Bench matters.

On **30.08.2019** Hon'ble Sri. Justice Dilip Gupta, President will attend the chamber work.

Note:

In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Registrar